

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

23.

C.P. (IB)/970(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.09.2023**

NAME OF THE PARTIES:

Metamorphosis Trading Llp

Vs.

Sankalp Engineering & Services
Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Aman Kacheria a/w Sakshi Dube, Siddharth Shankar i/b Agarwal & Dhanuka Legal Advocates, Ld. Counsel for the Financial Creditor present. Mr. Darpan Bhatia, Ld. Counsel for the Auditor, AMB & Co. present. Mr. Shyam Kapadia a/w Adv. Yohaam Limathwala i/b J S Associates, Ld. Counsel for the Corporate Debtor present.
2. Ld. Counsel for the Statutory Auditor of the Corporate Debtor seeks time to file affidavit. Time granted. He is directed to file affidavit within one week with a copy served upon the other side two days in advance of the next date of hearing.
3. List this matter for further consideration on **26.09.2023**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)